GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:601
ANSWERED ON:26.11.2014
OPENING OF SCHOOLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has prepared a master plan to open new schools in order to ensure primary education for every child, State-wise particularly in Andhra Pradesh;
- (b) if so, the number of schools to be opened and the expenditure likely to be incurred in this regard, State-wise;
- (c) whether the Government has any proposal to provide items like dual desks, water filters and sports equipments in schools and if so, the details thereof; and
- (d) the steps proposed to convert all kuchha schools running in tents into pucca buildings to improve educational facilities in Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 envisages establishment/opening of new schools as per the neighbourhood norms notified by the State/UTs. So far, a total of 2.04 lakh primary and 1.59 lakh upper primary schools have been sanctioned to the State/UTs under Sarva Shiksha Abhiyan (SSA) programme since its inception, including in Andhra Pradesh and Delhi. The State-wise details are at Annexure-I. The funds for the construction of school building including pucca buildings are provided based on the State Schedule of Rates (SoR) notified by the State Government.

The SSA programme norms provide furniture to Government upper primary schools @ Rs. 500/- per child as one time grant. The procurement of furniture is to be done by School Management Committee/ Village Education Committee/Equivalent Bodies for rural/urban areas.

The schedule to RTE Act, 2009 provides for drinking water facilities, playground, play material, games and sports equipment etc. in the schools. The school grant is provided to all Government and Government aided schools on annual basis @Rs. 5000/- for primary schools and @Rs. 7000/- for upper primary schools, which is to be used for the replacement of non-functional school equipment and for incurring other recurring cost, such as consumables, play material, games, sports equipment etc. The school grant is to be spent only by School Management Committee/Village Education Committee.

So far, 2.36 lakh drinking water facilities have been sanctioned since inception of SSA. There is no provision for providing water filters under the SSA programme.